

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST ZONAL BENCH AT AHMEDABAD

REGIONAL BENCH – COURT NO. 03

Service Tax Appeal No.11930 of 2016

(Arising out of OIA-VAD-EXCUS-001-APP-270-271-2016-17 dated 01/08/2016 passed by Commissioner of Central Excise-VADODARA-I(Appeal))

Rajni Builders Pvt Ltd

1 St Floor Shanti Bhavan Near
Baroda People Bank Rajmahal Road
Vadodara, Gujarat

.....Appellant

VERSUS

C.C.E. & S.T.-Vadodara-i

1st Floor...Central Excise Building,
Race Course Circle,
Vadodara, Gujarat-390007

.....Respondent

APPEARANCE:

Shri. Saurabh Dixit, Advocate for the Appellant
Shri Himanshu P Shrimali, Superintendent (AR) for the Respondent

CORAM: HON'BLE MEMBER (JUDICIAL), MR. RAMESH NAIR
HON'BLE MEMBER (TECHNICAL), MR. C. L. MAHAR

DATE OF HEARING: 10.06.2024
DATE OF DECISION:30.08.2024

The appeal is disposed of. For order, see order of date in Service Tax Appeal No. 11929 of 2016.

(RAMESH NAIR)
MEMBER (JUDICIAL)

(C. L. MAHAR)
MEMBER (TECHNICAL)

Prachi